

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 2657- JK (LD) of 2026

DATED:- 25 - 02 - 2026

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

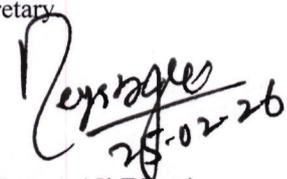
Commissioner/Secretary to Government

No:- LAW-OIC/2/2026

Dated:-25.02.2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned.
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 2657 – JK (LD) of 2026 dated 25.02.2026

S.No.	Title of the case	OIC
1	OWP No. 548/2018 Ms. Kashmir College of Computer Science & Business Administration & Ors Vs UOI & Or	Mr. Mukhtar Ahmad Dar, District Social Welfare Officer Srinagar
2	OWP No. 527/2018 ICI Computer Education Anantnag. & Ors Vs UOI & Ors	
3	OWP No. 1895/2018 Kirmani Institute of information technology & Ors Vs UOI & Ors	
4	OWP No. 1719/2018 M/s Helpage Institute of Technology Kangan Ganderbal & Ors Vs UOI & Ors	
5	OWP No. 758/2018 Geo soft Computer Institute & Information Technology Namblabal Pampore & Ors Vs UOI & Ors	
6	OWP No. 328/2018 G. Tech College of Computer Education. Qazigund & Ors Vs UOI & Ors	
7	OWP No. 03/2018 A One Academy of Appolied Technologies & Ors Vs UOI & Ors	
8	OWP No. 05/2018 MIPS Technologies & Ors Vs UOI & Ors	
9	OWP No. 14/2018 Al-Gousia Computer Education & Ors Vs UOI & Ors	
10	OWP no. 283/2018 Swift information Technology & Ors Vs UOI & Ors	
11	OWP no. 253/2018 Infonet Computers & Ors Vs UOI & Ors	

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